

SECOND CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT

RAJLAXMI INDUSTRIES LIMITED

Registered Office : G 30, M.I.D.C Industrial Area, Tarapur, Boisar (w), Thane, Maharashtra- 401506
 Corporate Office : 421, Tantia Jogani Industrial Premises, J.R. Boricha Marg, Opp. Kasturba Hospital,
 Lower Parel (E), Mumbai - 400 011 Tel No: 022-23052411, Fax No: 022-23052410,
 E-Mail: info@rajlaxmiindustriesltd.com, Website: www.rajlaxmiindustriesltd.com

FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS

This Second Corrigendum to the Detailed Public Statement ('**Second Corrigendum**') is being issued by Choice Capital Advisors Private Limited ('**Manager to the Offer**') on behalf of Caren Trading Private Limited ('**Acquirer**') in respect of the Open Offer to the equity shareholders of Rajlaxmi Industries Limited ('**Target Company**') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Second Corrigendum should be read in conjunction with the original Detailed Public Statement ('**DPS**') and Corrigendum to the DPS ('**Corrigendum 1**') appeared in The Business Standard (English-All Edition), Business Standard (Hindi-All Edition) and Apala Mahanagar (Marathi - Mumbai Edition) on August 30, 2012 and September 01, 2012 respectively.

The Equity Shareholders of the Target Company are requested to note following information related to the Open Offer:

The Revised Activity Schedule of the Open Offer is as follows:

Activity	Original Dates	Revised Dates
Date of Public Announcement (PA)	Thursday, August 23, 2012	Thursday, August 23, 2012
Date of Detailed Public Statement (DPS)	Thursday, August 30, 2012	Thursday, August 30, 2012
Date of Filing the draft letter of offer with SEBI	Thursday, September 06, 2012	Thursday, September 06, 2012
Last date for a Competitive bid	Friday, September 21, 2012	Friday, September 21, 2012
Date of receipt of SEBI observations on the draft letter of offer	Friday, September 28, 2012	Tuesday, October 30, 2012
Identified Date*	Wednesday, October 03, 2012	Thursday, November 01, 2012
Letter of Offer to be dispatched to shareholders	Wednesday, October 10, 2012	Thursday, November 08, 2012
Last date for revising the Offer	Friday, October 12, 2012	Monday, November 12, 2012
Last Date by which the committee of the independent directors of the Target Company shall give its recommendation	Monday, October 15, 2012	Thursday, November 15, 2012
Date of publication of Offer Opening Public Announcement	Tuesday, October 16, 2012	Friday, November 16, 2012
Date of commencement of Tendering Period (Offer Opening Date)	Wednesday, October 17, 2012	Monday, November 19, 2012
Date of Expiry of Tendering Period (Offer Closing Date)	Thursday, November 01, 2012	Monday, December 03, 2012
Last date of communicating rejection / acceptance and payment of consideration for applications accepted / return of unaccepted Share Certificates	Monday, November 19, 2012	Monday, December 17, 2012
Last Date of publication of Offer Closing Public Announcement	Monday, November 26, 2012	Monday, December 24, 2012
Last date for submission of the final report with SEBI	Monday, November 26, 2012	Monday, December 24, 2012

*The Identified Date is only for the purpose of determining the Equity shareholders as on such date to whom the Letter of Offer would be sent. It is clarified that all the Equity Shareholders of Target Company (registered or unregistered), except the Acquirer, parties to the Share Purchase Agreement, persons deemed to be acting in concert with such parties and the entities belonging to the promoter group of the Target Company which are not party to the SPA, are eligible to participate in this Offer at any time prior to the closure of this Offer.

All the other terms and conditions remain unchanged.

The Acquirer & its Directors accept full responsibility for the information contained in this Second Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Second Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer

CHOICE CAPITAL ADVISORS PRIVATE LIMITED

Shree Shakambhari Corporate Park, Plot No 156-158, Chakravarti Ashok Society, J.B. Nagar, Andheri (East), Mumbai - 400099
 Contact Person: Mrs. Sujata Chattopadhyay
 Tel No: 022 6707 9999, Fax No: 022 6707 9959
 Email id: sujata@choiceindia.com
 SEBI Reg No. INM000011872



Place : Mumbai

Date : November 05, 2012